Logix Infrastructure Private Limited

List of operational creditors (Other than Workmen and Employees and Government Dues) as on 17.01.2025, based on claims received till 04.11.2024

Sr No.	Name of creditor	Amount claimed		Nature of				_	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if
1	A To Z Facilitators Private Limited	5534488		Unsecured	niterest	Quarantee	No	0	Ciaiiii	011	1438813	0	any
1	A 10 2 Facilitators Frivate Limited	3334466	4033073	Offsecured	0	0	INO	U	U	0	1436613	0	
2	Action Wood Products Private Limited	272338	147948	Unsecured	0	0	No	0	0	0	124390	0	
3	Advance Panels & Switchgears (P) Ltd	8172812	984002	Unsecured	0	0	No	0	0	0	7188810	0	
4	Balaji Action Buildwell Private Limited	393343	393343	Unsecured	0	0	No	0	0	0	0	0	
	Colliers International (India) Property												
5	Services Pvt. Ltd	11231961	7610836	Unsecured	0	0	No	0	0	0	3621125	0	
6	Feedback Infra Pvt. Ltd.	18624016	0	Unsecured	0	0	No	0	0	0	18624016	0	
7	Link Intime India Pvt. Ltd	106200	0	Unsecured	0	0	No	0	0	0	106200	0	
8	Pristine Utilities Private Limited	6135751	5625645	Unsecured	0	0	No	0	0	0	510106	0	
9	Servotech Electricals Pvt. Ltd	7070033	4545124	Unsecured	0	0	No	0	0	0	2524909	0	
10	Saxena Singhal & Vaid	922728	708000	Unsecured	0	0	No	0	0	0	214728	0	
11	Gazel Suffolk India (Prop. Rahul Sharma)	4187987	3886866	Unsecured	0	0	No	0	0	0	301121	0	
12	Indiabulls Investment Advisors Limited	10969616	0	Unsecured	0	0	No	0	0	0	10969616	0	
13	Pes Electrical Pvt. Ltd	2569025	0	Unsecured	0	0	No	0	0	0	2569025	0	
	Logix Blossom County Apartment												
14	Owners Association	350239345	0	Unsecured	0	0	No	0	0	0	0	350239345	
15	Izhar Contractor	2312734		Unsecured	0	0	No	0	0	0	0	0	
16	Sujeet Kumar	109776	109776	Unsecured	0	0	No	0	0	0	0	0	
17	360 Realtors LLP	8060942	0	Unsecured	0	0	No	0	0	0	8060942	0	
18	RR Kabel Limited	2095919	1148986	Unsecured	0	0	No	0	0	0	946933	0	
	Total	439009014	31568935		0	0		0	0	0	57200734	350239345	

NOTE:-

- List of Creditors is subject to amendment / modification/ insertion/ deletion as applicable from time to time under respective sections/ provision of IBC 2016 and IBBI (CIRP) Regulations or as per direction of Hon'ble Adjudicating Authority.
- 2 Required detail/ clarifications yet to be received for amount pending under verification